

Annexure - 1																
Name of the Corporate Debtor:		RIND SHOES PRIVATE LIMITED		Date of Commencement of Liquidator			25-03-19		List of Stakeholders as on			05-06-19				
List of secured financial creditors										Amount in ₹						
SI.NO	Name of the creditor	Id en tifi cat ion No	Details of claim received		Details of claim admitted							Amount of contingen t claim	oun t of any mut ual due s,	Amou nt of claim reject ed	Amoun t of claim under verifica tion	Remarks, If any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	NA	16-04-19	314816200	314816200	Financial Creditor	314816200	No	on of stocks of raw materials, stock-in-process, finished goods, consumables, stores, spares etc.EM of factory land measuring 313118 sq ft (331927 sq ft minus 12809 sq ft acquired by National Highways Authority of India) and building thereon in S.Nos.104/1 A, 119, 104/1B, 103/1 &103/2 at Ambur in the name of the company.	314816200	100	NA	NA	0	0	Corporate Guarantee is given by Floram Shoes Private Limited and Directors of CD.

